

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/926(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	USHA RANI JHA VS M/S PROWESS INTERNATIONAL PRIVATE LIMITED
UNDER SECTION	SEC. 169(4)

Appearance (via video conferencing/physically)

Mr. Samrat Chowdhury, Adv.] For the Petitioner
Ms. Paroma Sengupta, Adv.]

Mr. Akilesh Shrivastava, Adv.] For Respondent Nos.1 & 3
Mr. Akash Sharma, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter for further consideration on **24.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**